



MANIPUR GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 213

Imphal, Friday, September 18, 2026

(Bhadra 27, 1948)

GOVERNMENT OF MANIPUR
SECRETARIAT : LAW & LEGISLATIVE AFFAIRS DEPARTMENT

NOTIFICATION

Imphal, September 14, 2026

No. 2/12/2026-Leg/L: The following Act of the Legislature of Manipur which received assent of the Governor of Manipur on September 11, 2026 is hereby published in the Official Gazette for general information:

THE MANIPUR APPROPRIATION (No.3) ACT, 2026

(MANIPUR ACT NO. 10 OF 2026)

AN
ACT

to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year, 2026 – 27.

Be it enacted by the Legislature of Manipur in the Seventy Seventh Year of the Republic of India as follows:-

- | | | |
|----|--|---|
| 1. | This Act may be called the Manipur Appropriation (No.3) Act, 2026. | Short Title |
| 2. | From and out of the Consolidated Fund of the State of Manipur there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of three thousand eight hundred sixty-one crore sixteen lakh six thousand seven hundred ninety-nine rupees towards defraying the several charges which will come in course of payment during the financial year 2026 – 27 in respect of the services specified in column 2 of the Schedule. | Issue of Rupees
3861,16,06,799
from and out of
the Consolidated
Fund of the State
of Manipur for
the financial year
2026 – 27 |
| 3. | The sum authorized to be paid and applied from and out of the Consolidated Fund of the State of Manipur by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year. | Appropriation |

SCHEDULE				
(See Sections 2, 3 and 4)				
No. of Demand /Appropriation	Services and Purposes	Sums not exceeding		
		Voted by State Legislature	Charged on the Consolidated Fund	Total
1	2	3		
		₹	₹	₹
1	State Legislature			
	(Revenue)	52000000		52000000
	Appropriation No 2			
	Interest Payment & Debt Services			
	(Revenue)		3300000	3300000
	(Capital)		119085000	119085000
3	Secretariat			
	(Revenue)	63494000		63494000
5	Finance Department			
	(Revenue)	2589000		2589000
7	Police			
	(Revenue)	2599912000		2599912000
	(Capital)	2468994490		2468994490
8	Public Works Department			
	(Capital)	6506900000		6506900000
10	Education			
	(Revenue)	404343000		404343000
	(Capital)	20000000		20000000
11	Medical, Health and Family Welfare Services			
	(Revenue)	892776000		892776000
	(Capital)	316011000		316011000
12	Municipal Administration, Housing and Urban Development			
	(Revenue)	1139656000		1139656000
	(Capital)	900945000		900945000
13	Labour and Employment			
	(Revenue)	40005000		40005000
14	Department of Tribal Affairs and Hills			
	(Revenue)	55421000		55421000
	(Capital)	247060000		247060000

15	Consumer Affairs, Food and Public Distribution			
	(Revenue)	197020000		197020000
16	Co-operation			
	(Revenue)	34780000		34780000
17	Agriculture			
	(Revenue)	9400000		9400000
18	Animal Husbandry and Veterinary including Dairy Farming			
	(Revenue)	7720000		7720000
19	Environment and Forest			
	(Revenue)	160888000		160888000
	(Capital)	169092000		169092000
20	Community and Rural Development			
	(Revenue)	8394056000		8394056000
	(Capital)	4995557000		4995557000
21	Textiles, Commerce & Industries			
	(Revenue)	2805000		2805000
22	Public Health Engineering			
	(Capital)	2182994000		2182994000
23	Power			
	(Revenue)	2800000000		2800000000
28	State Excise			
	(Revenue)	10151000		10151000
30	Planning			
	(Revenue)	720034000		720034000
31	Fire Protection and Control			
	(Capital)	208132309		208132309
34	Rehabilitation			
	(Capital)	1100000000		1100000000
36	Minor Irrigation			
	(Revenue)	4955000		4955000
	(Capital)	177830000		177830000
38	Panchayat			
	(Revenue)	7995000		7995000
40	Water Resources Department			
	(Revenue)	25441000		25441000
	(Capital)	464022000		464022000

41	Art and Culture			
	(Revenue)	5050000		5050000
43	Horticulture and Soil conservation			
	(Revenue)	106683000		106683000
44	Social Welfare			
	(Revenue)	2064887000		2064887000
	(Capital)	110228000		110228000
47	Minorities and Other Backward Classes and Scheduled Castes Department			
	(Revenue)	503297000		503297000
	(Capital)	925815000		925815000
50	Information Technology			
	(Revenue)	283000		283000
	(Capital)	900000000		900000000
	Total:	38489221799	122385000	38611606799

ARUN KUMAR SINHA,
Principal Secretary (Law),
Government of Manipur.